

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 291/16	Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	HASANI	Petitioner	
	SIMHAPUTTA 9620768951	R1-R4	

ORDER

Counsel for Petitioner is present. Again he requested time for submitting arguments. Counsel for Respondent R1 to R4 is also present. He has filed written arguments. On the request of Counsel for Petitioner matter is adjourned finally to 23/10/2017 and no further adjournment will be given.


Member (T)


Member (J)